

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Compter not filed.

Registrar

BY
3/1/02

A-1-2002.

The Respondents are absent on call. No steps taken to file counter. Put up before the Bench for further order.

1/1/2002

REGISTRAR

1) Counter filed. Copy served.

2) For further orders.

BY Bench
1/02/02

Rejoinder not filed.

BY Bench
22/2/02
1/4/02

1) For admission.
2) Rejoinder not filed.

BY Bench
20/5/02

Order Dated 09.07.02.

Division Bench matter.
put up this matter before next available Division Bench.

Member (J)

Order dated 26.8.02

I heard Shri S.C. Ghosh, learned Counsel for the applicants, Shri R.C. Rathi, Addl. Standing Counsel, appearing for An. No. 2 and Shri C.R. Mishra, A.S.C. appearing on behalf of An. No. 3.

In this application the applicants have sought for a direction to respondents to promote them to the posts of D.M.O. on completion of four years' regular service as A.D.M.O., instead of giving promotion long after the due date as per Annexure-5 and the arrears of pay.

In course of hearing counsel for the applicant expressed his desire to withdraw this O.A. with a view to filing the same in the appropriate forums. Accordingly, the O.A. is dismissed as withdrawn, leaving liberty to the applicants to approach the appropriate Tribunal(s). No costs.

Member (A)

Member (J)